

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

(Arising out of impugned final judgment and order dated 21/11/2012
in WP No. 2033/1990 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

MOONA & ORS. Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS. Respondent(s)

(with prayer for interim relief and office report)

Date : 24/04/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s)

Mr. M.L. Verma, Sr.Adv.
Mr. Suresh Singh, Adv.
For Ms. Ruchi Kohli, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Garvesh Kabra, Adv.Ms. Sudha Pal, Adv.
Mr. Vimal Chandra S. Dave, Adv.UPON hearing the counsel the Court made the following
O R D E RList this matter after the ensuing summer vacation on
a non miscellaneous day.

Signature Not Verified

[INDU POKHRIYAL]

[SUKHBIR PAUL KAUR]

COURT MASTER

A.R.-CUM-P.S.

Digitally signed by
Sukhbir Paul Kaur
Date: 2015.04.24
17:00:07 IST
Reason: